

DIVISION BENCH
COURT - II

O-206

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/980(KB)2018
IA(I.B.C)/610(KB)2022, IA(I.B.C)/1177(KB)2020,
IA(I.B.C)/1307(KB)2020, IA(I.B.C)/796(KB)2023,
IA(I.B.C)/438(KB)2020, IA(I.B.C)/326(KB)2021,
IA(I.B.C)/790(KB)2021, IA(I.B.C)/466(KB)2020,
IA(I.B.C)/613(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

IN THE MATTER OF	UNION BANK OF INDIA VS PKS LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Debasish Chakraborti, Adv.] For the UBI
Mr. Snehasish Chakraborty, Adv.]

Ms. Sreenita Thaker, Adv.] For the Liquidator
Ms. Sneha Singhania, Adv.]
Mr. Ashok Kr. Agarwal, Liquidator] Liq-in-person

Mr. Kanakabha Ray, Erstwhile RP] In I A 610/2022
Mr. Jai Narayan Gupta, CA] For Respondent No.6

ORDER

1. Ld. Counsel for the parties present.
2. List the matter on **20.05.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**